

XXI

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

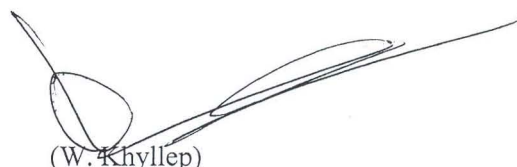
ORDERS BY THE GOVERNOR

NOTIFICATION

Dated, Shillong the 3rd May, 2018.

No. LJ(A) 77/2000/Pt.I/48 - For the purpose of the Rules for Administration of Justice and Police in the Garo Hills District, 1937 with the approval of the High Court of Meghalaya read with paragraph 5 of the Sixth Schedule of the Constitution, the Governor of Meghalaya is pleased to confer the Chief Judicial Magistrate, Tura and further under rule 17 of the aforesaid rules, invest the officers with the powers of the Judicial Magistrate First Class as defined in the Code of Criminal Procedure, 1973 within the West Garo Hills District with effect from the date of joining.

This supersedes all earlier notifications issued to this effect under the aforesaid provisions within the West Garo Hills District.



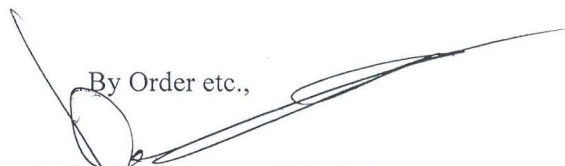
(W. Khylllep)
Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ (A) 77/2000/Pt.I/47 -A

Dated, Shillong the 3rd May, 2018.

Copy to :-

1. P.S. to Chief Minister for information of Hon'ble Chief Minister.
2. P.S. to Minister, Law for information of Hon'ble Minister.
3. The Advocate General, Meghalaya.
4. The Additional Advocate General, Meghalaya.
5. The Registrar General, High Court of Meghalaya, Shillong. This has reference to his notification Memo. No. HCM/II/184/2015/709-A dated 05.03.2018.
6. The Accountant General (A&E), Meghalaya, Shillong.
7. The District & Sessions Judge, West Garo Hills District, Tura.
8. The Deputy Commissioner, Tura.
9. The Director General of Police, Meghalaya, Shillong.
10. The Superintendent of Police, Tura.
11. Government Pleader/Public Prosecutor, Tura.
12. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
13. Treasury Officer, Ampati.
14. Home (Police) Department.
15. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
16. Personnel (A) Department.
17. Law (B) Department.
18. Personal file of the officer.
19. DEO, Law Department.
20. Guard file.



By Order etc.,
Secretary to the Government of Meghalaya,
Law Department.

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